

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:3494
ANSWERED ON:15.05.2006
APPROVAL FOR GOSIKHURD IRRIGATION PROJECT
Ahir Shri Hansraj Gangaram

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the Government has sanctioned the proposal for Gosikhurd Irrigation Project in the State of Maharashtra; and
- (b) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI NAMO NARAIN MEENA)

(a) & (b) The proposal for diversion of 2,961.102 ha of forest land for construction of Gosikhurd Irrigation Project in District Bhandara, Maharashtra was approved by the Ministry under Forest (Conservation) Act, 1980 on 19.02.1988. The proposal involved 1,487.61 ha of forest land for submergence and 1,473.492 ha for construction of Right Bank Canal (RBC). Subsequently, the State Government submitted three proposals for modification in the alignment of the RBC from 0 to 10 kms., 11 to 25 kms. and 25 to 27.93 kms. respectively. These proposals for modification in alignment of RBC have also been approved by this Ministry in 1999,2000 and 2005 respectively.